

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1668/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 22nd March, 2021.

Sub:- **Casual Leave.**

Ref:- Letter No.DJK./ 3392, dtd. 16.03.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 17.03.2021, has been granted. Further, the Additional District & Sessions Judge No. 1, Kamrup(M), Guwahati, will remain in charge of your Court and office during your absence on that day.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/1669/1 dated 22.3.2021
Copy to.

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pdgn